

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2144

ANSWERED ON:14.12.2004

VIOLATION OF HUMAN RIGHTS

Adhalrao Patil Shri Shivaji;Mane Smt. Nivedita;Tripathy Shri Braja Kishore;Yadav Shri Anirudh Prasad (Sadhu)

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether NHRC has called a meeting of States Chief Secretary and Police Heads for violation of Human Rights in the country;
- (b) if so, the details thereof;
- (c) whether the directions issued time to time by NHRC are not complied properly by the various States;
- (d) the details of such incidents noticed by the NHRC during each of the last three years; and
- (e) the steps taken by the Government for strict compliance of NHRC directions?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SRIPRAKASH JAISWAL)

(a) to (e): Yes, Sir. The National Human Rights Commission (NHRC) has called a meeting of the State Chief Secretaries and Directors General of Police on 14.12.2004 at New Delhi to review the progress of implementation of the recommendations/ directions issued by the NHRC on important human rights issues such as bonded labour, child labour, disability and trafficking etc. All States/Union Territories are generally complying with the direction issued by the Commission from time to time although there have been instances of delay.